

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO. 1 & 2
CAUSE LIST (IN COURT NO. 1)

Date : 19th September, 2017
Time : 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASE OF COURT NO. 1			
FOR DIRECTION			
1.	Original Application No. 6/2012 (M.A. No. 641/2015, M.A. No. 1014/2016, M.A. No. 1016/2016 M.A. No. 1243/2016 & M.A. No. 564/2017)	Manoj Mishra Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Mukul Singh, Adv. for MoEF & CC Mr. Krishna Kumar Singh, Adv. Mr. Rajiv Bansal, Adv. for DDA Mr. Narender Pal Singh, Adv. for DPCC Mr. A. K. Prasad, Adv. for MoWR Mr. Sandeep Singh, Adv. for State of UP Mr. Ravi P. Mehrotra, Adv. for R-2, 4 & 7 Mrs. D. Bharathi Reddy, Adv. for UK Mr. Anil Grover, AAG for State of Haryana Mr. Suryanarayan Singh, Sr. AAG, HP Mr. Kabir S. Bose & Mr. Saakar Sardana, Mr. Rajkumar, Adv. for CPCB Mr. Sakshi Popli, Adv. for NDMC Mr. Balendu Shekhar, Adv. for EDMC Mr. Avneesh Arputham, Adv. Mr. Vivek Kumar Tondon, Adv. Mr. H. S. Phoolka, Sr. Adv. with Mr. Sumeet Pushkarna, Adv. for DJB Ms. Puja Kalra, Adv. for SDMC Mr. M. K. Sharma, Adv. for DCB Mr. Satyajit Kumar, Adv. for DSIIDC Mr. I. K. Kapila, Adv. Mr. Pradeep Misra, Adv. Mr. B. V. Niren, Adv. Mr. Tarunvir Singh Khehar, Adv. Mr. Varun Thakur, Adv. for NMCG Ms. Neelam Rathore, Adv. Mr. Sanjay Upadhyay, Adv.
2.	M.A No. 199/2015, M.A No. 238/2015, M.A No. 344/2015, M.A No. 512/2015, M.A No. 513/2015, M.A. No. 692/2015, M.A. No. 310/2016 & M.A. No. 508/2016 IN Original Application No. 300/2013	Manoj Kumar Misra & Anr. Vs Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. S. Venkatesh, Adv. Mr. Vikas Malhotra, Adv. for R – 1 Mr. Kabeer Srivastava, Adv. Mr. Ajay Pratap Singh Sehgal, Adv. Mr. Manali Singhal, Adv.

3.	Original Application No. 237(THC)/2013 (M.A. No. 325/2016, M.A. No. 811/2017 & M.A. No. 841/2017)	Court on its own Motion Vs. State of H.P. & Ors.	Ms. Bhakti Pasrija Sethi, Adv. for Applicant Mr. D. K. Thakur, AAG & Ms. Seema Sharma, DAG for H.P. Ms. Panchajanya Batra Singh, Adv. for R-7 Ms. Priya Puri, Adv. for IOCL Mr. Ajit Pudussery, Adv. for Gail Gas Ltd. Mr. Rajesh Gupta, Adv. Dr. Amit Vaid, Adv. Mr. B. V. Niren, Adv. for CGSC Mr. Sumit Kishore, Adv. for PNGRB Mr. Saurabh Agarwal, Adv. Ms. Bhakti Pasrija Sethi, Adv. Mr. Vivek Kohli, Adv. Mr. Pradeep Mishra, Adv. Mr. G. D. Verma, Sr. Adv. Mr. Anjani Kumar Mishra, Adv. Dr. Abhishek Atrey, Adv. for MoEF Mr. Ajay Marwah, Adv. for HPPCB Mr. Sanjeev Nagar, Adv. for GAIL Gas Ltd.
4.	Original Application No. 492/2014	Abhimanyu Rathor Vs. State of H.P. & Ors.	Mr. Abhimanyu Rathore, Adv. in person Mr. D. K. Thakur, AAG & Ms. Seema Sharma, DAG for H.P. Ms. Panchajanyabatra Singh, Adv. for R-5 Mr. Ajay Marwah, Adv. for HPPCB
5.	Original Application No. 249/2017 (Earlier O.A.No.223/2015)	M/s Ramaa Shyama Papers Pvt. Ltd. Vs. Smt. Sunaina Singh & Ors.	Mr. A. A. Aron, Adv. for Applicant Mr. Pradeep Misra, Adv. Mr. Raj Kumar, Adv. for CPCB
6.	Original Application No. 447/2017 (Appeal(Civil)No.1689/2013) (M.A. No. 1117/2017)	Anand Arya & Anr. Vs. Govt. of NCT of Delhi & Ors.	Mr. Vibhav Misra, Adv. Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA
FOR ADMISSION			
7.	Original Application No. 550/2017	Gaurav Chandan Vs. Improvement Trust Colony & Ors.	Mr. Aditya Singh & Mr. Aakash Sirohi, Adv. for Applicant
AFTER NOTICE			
8.	Original Application No. 535/2017 (M.A. No. 1087/2017)	Manohar Singh Martiya & Ors. Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Keith Varghese, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Ms. Sakshi Popli, Adv. for MoEF
FOR COMPLETION OF PLEADINGS			
9.	Appeal No. 23/2017	Haryana State Pollution Control Board Vs. M/s Apar Mines Management Services Pvt. Ltd.	Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Neeraj Jain, Adv.
10.	Appeal No. 24/2017	Haryana State Pollution Control Board Vs. M/s Saharanpur Mines Management Services Pvt. Ltd.	Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Neeraj Jain, Adv.
11.	Appeal No. 27/2017 (M.A. No. 995/2017 & M.A. No. 1004/2017)	Sajjan Singh Vs. State of Haryana & Ors.	Mr. Mayank Aggarwal, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 5 & 7 Mr. Neeraj Jain, Adv. for R-6

12.	Original Application No. 269/2017	Raj Kumar Mehrotra & Ors. Vs. Union of India & Ors.	Mr. Piyush Choudhary, Adv. for Applicant Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Rajesh K. Singh, Adv. for MoEF Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. Dr. Sandeep Singh & Mr. Vinay Pal, Adv. for State of UP Mr. Joby P. Verghese, Adv. for R-6
13.	Original Application No. 339/2017	Varun Sheokand Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 3 Mr. Rajkumar, Adv. for CPCB Mr. Shlok Chandra, Adv. Mr. Rakesh Munjal, Sr. Adv. with Ms. Bhavana Dahoon, Adv.
14.	M.A. No. 364/2017 IN Original Application No. 86/2016	Deepak Kumar & Ors. Vs. The Govt. of NCT of Delhi & Ors.	Mr. Anil Grover & Mr. Rahul Khurana, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 3 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. A.D.N. Rao & Mr. Sudipto Sircar, Adv. for DMRC Ltd.
15.	Original Application No. 433/2017	Shibani Ghosh Vs. Ministry of Environment, Forest and Climate Change & Ors.	Ms. Shibani Ghosh, Applicant in person Mr. Rajesh K. Singh, Adv. for MoEF Mr. Divya Prakash Pandey, Adv. Mr. Raj Kumar, Adv. for CPCB Mr. B. V. Niren, Adv. Ms. Manisha T. Karia, Adv.
16.	Original Application No. 465/2017 (M.A. No. 909/2017, M.A. No. 1107/2017, M.A. No. 1108/2017 & M.A. No. 1121/2017)	A. K. Devision Vs. Directorate of Mining and Geology, Kerala & Ors.	Mr. Vivek Chib & Mr. Asif Ahmed, Adv. for Applicant Ms. Deep Shikha Bharthi, Adv. for MoEF Mr. Enoch David Simon Joel, Adv. for Applicant in M.A. No. 1107 & 1108/2017 Mr. Roy Abraham, Adv. for Applicant in M.A. No. 1121/2017
FOR HEARING			
17.	Original Application No. 292/2013 (M.A. No. 864/2013, M.A. No. 128/2015, M.A. No. 129/2015, M.A. No. 856/2015, M.A. No. 1223/2015, M.A. No. 648/2016 & M.A. No. 80/2017)	Brij Mohan Yadav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R - 1 Mr. Sharad Chauhan, Adv. for R-2, 3, 5 & 6 Mr. Pradeep Misra & Mr. Daleep Dhayani, Adv. for R - 4 Mr. S.P. Singh, Sr. Adv. along with Mr. P.V. Singh, Adv. for Noticee Mr. V. K. Mishra, Adv. Mr. Anshuman Shrivastava, Adv. Mr. Aagney Sail Adv.(Local Commissioner) Mr. Sanjay Kumar Pandey, Adv. Mr. V. K. Shukla, Adv. for State of M.P. Mr. Nikhil Sharma, Adv. for Noticee Mr. Sashid Saeed, Adv. for Noticee Mr. Alok Sangwan, Adv. Mr. Sudeep Kumar Sahu, Adv.

18.	Original Application No. 116/2014 (M.A. No. 1054/2015)	Meera Shukla Vs Municipal Corporation, Gorakhpur & Ors.	Mr. M.C. Mehta, Adv. for Applicant Ms. Alpana Pandey, Adv. for R – 1 Mr. Sanjay Kumar Visen, Adv. for R – 2 Mr. Rajeev Kr. Dubey, Adv. for R - 3 Mr. Mukesh Kr. Verma, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. Gaurav Dhingra, Adv. for R-6 Mr. Raj Kumar, Adv. for R – 7 Mr. A.K. Prasad, Adv. for R – 8 Mr. B. V. Niren, Adv. for CGWA Mr. Anil Kumar Singh, Adv. for R-9 & 10 Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Pragati Neekhra, Adv. Ms. Antima Bazaz, Adv. Mr. Varun Thakur, Adv. for N.M.C.G.
19.	Original Application No. 156/2015 (M.A.No.474/2015)	Mrs. Sunita Pandey & Anr. Vs Union of India & Ors.	Ms. Mithilesh Kr. Pandey & Mr. Ajit Sharma, Adv. for the Applicant Dr. Abhishek Atrey, Adv. for R-1 Mr. Mukesh Kr. Verma, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-6 Mr. Raj Kumar, Adv. for CPCB Mr. A. K. Prasad, Adv. for R-8 Mr. I. K. Kapila, Adv. for UP Jal Nigam
20.	Original Application No. 437/2015 (M.A. No. 1022/2015 & M.A. No. 1023/2015)	Vishwa Vijay Singh Vs. U. P. Pollution Control Board & Ors.	Mr. D. K. Pandey, Adv. for Applicant Mr. Pradeep Mishra Adv. for R-1 Mr. Mukesh Kr. Verma, Adv. for State of UP Mr. Yashpal Singh, Adv. for R-3 Mr. R. K. Dubey, Adv. for R-8 Mr. Anil Kumar Singh, Adv. for R-9 & 10 Mr. Sanjay Upadhyay, Adv. for R-11 Mr. Mayank Bhagani, Adv. for R-12 & 13 Mr. Rajkumar, Adv. for R-14 Ms. Antima Bazaz, Adv. for R-15 Mr. A. A. Arora, Adv. for 16 to 18 Mr. Varun Thakur, Adv. for N.M.C.G.
21.	Original Application No. 442/2015 (M.A. No. 07/2016, M.A. No. 183/2016, M.A. No. 421/2016 & M.A. No. 1123/2016)	R. D. Anand Vs. Chandigarh Union Territory Administration & Anr.	Mr. Arun Monga & Mr. Surya Jyoti Paul, Adv. for Applicant Mr. Shubham Bhalla, Adv. for R-1 & 2 Mr. Attin Shankar Rastogi, Adv. for R-3 Ms. Shilpi Jain, Adv. Mr. Anil Soni, AAG with Mr. Naginder Banipal, Adv. for State of Punjab Ms. Richa Kapoor, Adv. for PPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Ms. Aman Preet Singh Rahi, Adv. Mr. Mukesh Verma, Adv. DPSA Legal, Adv. Mr. Raj Kumar, Adv. for CPCB Mr. D. P. Singh, Adv.
22.	Original Application No. 48/2016	Vivek Tyagi Vs. State of U.P. & Ors.	Mr. Dipesh Choudhary, Adv. for Applicant Dr. Vijendra Mahndiyan, Adv. for UP Ms. Savitri Pandey, Adv. for R-3 Mr. Pradeep Mishra, Adv. for R-4

23.	Original Application No. 65/2016 (M.A. No. 419/2016, M.A. No. 561/2016, M.A. No. 977/2016, M.A. No. 55/2017 & M.A. No. 479/2017)	Manoj Misra Vs. Delhi Development Authority & Ors.	Mr. Sanjay Parikh, Sr. Adv. with Mr. Ritwick Dutta, Adv. for Applicant Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2 Ms. Akshama Nath, Adv. for R-3 Mr. S. N. Patil, Adv. Mr. Rahul Pratap, Adv. for MoEF Mr. Mukesh Kumar Verma, Adv. for R-4 Mr. Utkarsh Sharma, Adv. for State of UP Dr. Sandeep Singh, Adv. for State of UP Mr. B. V. Niren, Adv. for MoWR Mr. A.D.N. Rao, Adv. for DMRC Mr. Balendu Sekhar, Adv. for EDMC Mr. Biraja Mahapatra, Adv. for DPCC Mr. Rajkumar, Adv. for CPCB Mr. Piyush Singh, Adv. Dr. Varsha Bharti, Adv. for DCB Ms. Puja Kalra, Adv. for SDMC Mr. Nikhil Sakhardande, Adv. Mr. Santosh Chaurihaa, Adv. Mr. Sapam Biswajit, Adv. Mr. Varun Thakur, Adv. for N.M.C.G.
24.	Original Application No. 76/2016 (M.A. No. 144/2016)	Pramod Kumar Tyagi Vs. Art of Living International Center & Ors.	Mr. Abhay Mani Tripathi, Adv. for Applicant Mr. Rajiv Bansal, Adv. for R-2 Mr. Balendu Shekhar, Adv. for EDMC Ms. Sandhya Raghav, Adv. for MoEF & CC Mr. Rahul Pratap, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. Mr. Akshama Nath & Mr. Kapil Gupta, Advs.
25.	Original Application No. 81/2016 (M.A. No. 383/2016)	Anand Arya Vs. Delhi Development Authority & Ors.	Mr. Anand Arya, Applicant in person Mr. Tarunvir Singh Khehar, Adv. for R-2 & 5 Mr. Rajiv Bansal, Adv. for R-3 Dr. Sandeep Singh, Adv. for State of UP Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs.
26.	Original Application No. 495/2016	Shri Mahipal Vs. Union of India & Ors.	Mr. Praveen Nagar, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khuarana, Adv. for R-4-10 & 12 & 13 Mr. B. V. Niren, Adv. for R-5 Mr. Rajkumar, Adv. for CPCB Mr. Prateek Diwedi, Adv. for R-11 Mr. Sanjay Upadhyay, Adv.
27.	Original Application No. 673/2016 (M.A. No. 1272/2016)	Poonam Gehlot Vs. State of HP & Ors.	Mr. Abhimanyu Rathor, Adv. for Applicant Mr. D. K. Thakur, AAG & Ms. Seema Sharma, DAG for State of H.P. Mr. Ajay Marwah, Adv. for HPPCB Mr. Aditya Dhawan, Adv. Mr. Harmender Chandel, Adv. Mr. Rajkumar, Adv. for CPCB
28.	Original Application No. 107/2017	Sree Kottam Tulasi Reddy Memorial Educational Society Vs. M/s. S. N. S. Starch Limited & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Advs. for Applicant Mr. A. D. N. Rao, Adv. for R-1 Mr. Nikhil Nayyar, Adv. for R-2 Mr. P. Venkat Reddy, Adv. for R-3

29.	Review Application No. 01/2017 (M.A. No. 98/2017 & M.A. No. 100/2017) IN O.A. No. 281/2016	Kudrat Sandhu Vs. Govt. of NCT & Ors.	Mr. Kundan Kr. Mishra, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. Balendu Shekhar, Adv. for R-2 Mr. Biraja Mahopatra, Adv. for DPCC Ms. Puja Kalra, Adv. for R-4 & 5 Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Rajiv Bansal, Adv. for DDA Mr. Naginder Benipal, Adv. for PPCB Mr. B. V. Niren, Adv. for MoUD Dr. Abhishek Atrey & Mr. Vikas Malhotra, Advs. for R-7 Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastav, Adv. for MPPCB Ms. Sakshi Popli, Adv. for NDMC & DJB Ms. Pritika Kumar, Adv. Mr. V. Shekhar, Sr. Adv. with Mr. Shubham Saket, Adv. Mr. A.D.N. Rao, Adv. for DMRC Ltd. Mr. Rajkumar, Adv. for CPCB Mr. Anchit Sharma, Adv.
30.	Original Application No. 4/2017 (T _{HC}) (WP (C) No. 7012/2012) (M.A. No. 958/2017 & M.A. No. 1068/2017)	All India Plastic Industries Association & Anr. Vs. Govt. of NCT of Delhi & Ors.	Mr. Sanjeev Goyal, Adv. for Applicant Mr. Tarunveer Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for NDMC Mr. Sanjeev Ralli, Adv. for DPCC Dr. Abhishek Atrey, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. Balendu Shekhar, Adv. for EDMC Mr. Pritika Kumar, Adv. Mr. Anchit Sharma, Adv. Ms. Puja Kalra, Adv. Ms. Ishita Bisht, Adv. for Nature Tech & NC
31.	Original Application No. 218/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Kasauli Glaxie Resourts	Mr. A. R. Takkar, Adv. (Amicus Curiae) Reply filed by Mr. Gudipati G. Kashyap, Adv.
32.	Original Application No. 230/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s. Kasauli Resorts Pvt. Ltd.	Mr. A. R. Takkar, Adv. (Amicus Curiae) Reply filed by Mr. Mandeep Kalra, Adv.
33.	Original Application No. 240/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Bonzo Resort Ltd.	Mr. A. R. Takkar, Adv. (Amicus Curiae) Reply filed by Mr. Umesh Sharma & Mr. Alok Bhardwaj, Advs.
34.	Original Application No. 500/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Blossom Hotel	Mr. A. R. Takkar, Adv. (Amicus Curiae) Reply filed by Mr. Dhruv Pal, Adv.
35.	Original Application No. 510/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s V. G. Company	Mr. A. R. Takkar, Adv. (Amicus Curiae) Reply filed by Mr. Sanjay Kumar, Adv.
36.	Original Application No. 530/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Hotel Neelkanth (Radhey Shyam Garg)	Reply filed by Sanchit Garga, Adv. for Respondent
37.	Original Application No. 556/2017 (Earlier O.A.No.466/2017) & (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Green Heights Resorts Pvt. Ltd.	Submission filed by Mrs. Mala Goel, Adv.

38.	Original Application No. 558/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Enzen Enterprises Pvt. Ltd.	Reply not filed from Sr. No. 38 to 72
39.	Original Application No. 559/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Raj Kumar Aggarwal (Hotel Bliss)	
40.	Original Application No. 560/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Nestor Agro and Export Ltd. (Kasauli Heritage Plaza)	
41.	Original Application No. 561/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Kaithal Resort Pvt. Ltd.	
42.	Original Application No. 562/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Bhagwan Dass Bhardwaj (Hills Pride Resort)	
43.	Original Application No. 563/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Surinder Kumar	
44.	Original Application No. 564/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Irvinder Singh (Winnies Holiday Inn)	
45.	Original Application No. 565/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Karam Bir Singh (M/s Zoom Resort Pvt. Ltd.)	
46.	Original Application No. 566/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Chander Mohan Sharma	
47.	Original Application No. 567/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Arun Sain & Smt. Pushpa	
48.	Original Application No. 568/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Gopal Singh	
49.	Original Application No. 569/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Ram Pal & Devender Singh	
50.	Original Application No. 570/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Dalmeet Singh	
51.	Original Application No. 571/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Depender Lal (Dippy's Guest House)	
52.	Original Application No. 572/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Raj Kumar & Ghanshyam	

53.	Original Application No. 573/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Binni Mushroom Farm (Kasauli Exotica)	
54.	Original Application No. 574/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Roshan Lal (Suhana Resort)	
55.	Original Application No. 575/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s M & R International	
56.	Original Application No. 576/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Smt. Geetika Sood & Sh. Vivek Sood (VG Company)	
57.	Original Application No. 577/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Yashoda Nand	
58.	Original Application No. 578/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Sherry Chopra (M/s Kasauli Village Resorts)	
59.	Original Application No. 579/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Muninder Singh Thakur (Kasauli Continental Resort)	
60.	Original Application No. 580/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Rajpal	
61.	Original Application No. 581/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Brig. N. S. Sandhu	
62.	Original Application No. 582/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Smt. Shyama Haldar	
63.	Original Application No. 583/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Pine Grove School	
64.	Original Application No. 584/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Victoria Continental Inn	
65.	Original Application No. 585/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Pine Wood resort Pvt. Ltd.	
66.	Original Application No. 586/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Himachal Country Resort Regd.	
67.	Original Application No. 587/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Neelam Bhangia	

68.	Original Application No. 588/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Ghanshyam Garg & Ved Prakash Garg	
69.	Original Application No. 589/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Missus More Resorts Pvt. Ltd.	
70.	Original Application No. 590/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Hari Krishan	
71.	Original Application No. 591/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. Chaman Lal (Hotel Namaskar Fast Food and Restaurant)	
72.	Original Application No. 592/2017 (Earlier O.A.No.506/2015)	Society for Preservation of Kasauli and its Environs (SPOKE) Vs. M/s Kasauli Inn (Kausali Castle)	
73.	Original Application No. 677/2016 (M.A. No. 148/2017)	Society for Protection of Environment & Biodiversity Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Advs. for Applicant Mr. D. Rajeshwar Rao, Adv. Mr. B. V. Niren, Adv. Mr. Tusar Mehta, ASG with Mr. Divya Prakash Pandey, Adv. Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB
74.	Original Application No. 01/2017 (M.A. No. 03/2017 & M.A. No. 445/2017)	Pushp Jain Vs. Union of India & Anr.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. B. V. Niren, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Shubham Bhalla, Adv. Mr. Divya Prakash Pande, Adv.
75.	Original Application No. 07/2017 (M.A. No. 879/2017)	Ajay Kumar Singh Vs. Ministry of Environment Forest & Climate Change & Ors.	Mr. I. K. Kapila & Ms. Disha Singh, Advs. for Applicant Mr. Divya Prakash Pande, Adv. Mr. Balendu Shekhar, Adv. Mr. Tarunvir Singh Khehar, Adv. Mr. B. V. Niren, Adv. for MoUD & CGWA Ms. Puja Kalra, Adv. Mr. Rajkumar, Adv. for CPCB
76.	Original Application No. 55/2017	Mahendra Pandey Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-8 Mr. Rajkumar, Adv. for CPCB Mr. B. V. Niren, Adv.
77.	Original Application No. 67/2017 (M.A. No. 620/2017)	R. Sreedhar Vs. Union of India	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. B. V. Niren, Adv.

78.	Original Application No. 375/2015 (M.A. No. 892/2015, M.A. No. 893/2015 & M.A. No. 894/2015)	Paramveer Singh Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Ms. Pinky Anand, ASG with Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Utkarsh Sharma, Adv. for State of UP Mr. D. Rajeshwar Rao, Adv. for R-4 Mr. Ravindra Kumar, Adv. for R-5 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-6 & 7 Mr. Tarunvir Singh Khehar, Adv. for GNCT
79.	Original Application No. 454/2015 (M.A. No. 1045/2015)	Anand Arya Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Utkarsh Sharma, Adv. for State of UP Mr. Ravindra Kumar, Adv. for R-5 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-6 & 7 Mr. Tarunvir Singh Khehar, Adv. for GNCT Mr. D. Rajeshwar Rao, Adv. Mr. Jogy Scaria, Adv. Ms. Priyanaka Sinha, Adv. for Jharkhand Mr. Sapam Biswajit, Adv. for Manipur Mr. Abhimanyu Garg, Adv. Mr. Edward Belho, Adv. Ms. Elix Gangmei, Adv.
80.	Original Application No. 21/2014 (M.A. No. 1032/2017) (ONLY NOTICES)	Vardhaman Kaushik Vs. Union of India & Ors.	Mr. Ashish Rana, Adv. for Oil Corporations
81.	Original Application No. 200/2014 (C.W.P. No. 3727/1985)	M.C. Mehta Vs. Union of India & Ors.	Mr. M.C. Mehta, Adv. in person Ms. P.B. Singh, Adv. for R – 1 Mr. Rahul Verma, AAG with Dr. Bharti Reddy, Adv. for R-2 Mr. Raj Kumar, Adv. for R – 3 Mr. Abhishek Attrey, Adv. for R – 4 Mr. Abhishek Yadav, Adv. for R – 5 Mr. Pradeep Mishra, Adv. for R – 6 Mr. Raj Panjwani, Sr. Adv. Mr. Mukesh Verma, Adv. Mr. Kabir S. Bose, Adv. Mr. Vijay Bahadur Singh, Sr. Adv. along with Mr. Ranjit Rao, AAG for State of U.P Ms. Antima Bazaz, Adv. for AIDA UPSMA Mr. Sanjeev Ralli, Adv. for GNCTD/DPCC Mr. A.R. Takkar, Adv. Mr. Parag Tripathi, Sr. Adv. Mr. Sanjay Upadhyay, Adv. Mr. B. V. Niren, Adv. for CGWA Mr. I. K. Kapila, Adv. Mr. Devashish Bharuka, Adv. Ms. Yogmaya Agnihotri, Adv. for CECB Mr. Raman Yadav, Adv. for UP Jal Nigam Mr. Jayesh Gaurav, Adv. for JSPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. A. K. Prasad, Adv.

			<p>Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Rajiv Nanda, Adv. Mr. Vibhav Misra, Adv. Ms. Shagun, Adv. for WBPCB Ms. Priyanka Sinha Adv. for Jharkhand Mr. Rudreshwar Singh, Adv. for BSPCB Ms. Alpana Poddar, Adv. for CPCB Mr. U. K. Uniyal, AG for Uttarakhand Mr. Asheesh Jain, Mr. Ritwick Dutta & Mr. Rahul Chaudhary, Adv. Mr. Suraj Prakash Singh, Adv. for UPSMA Mr. Atul Batra, Adv. Ms. Neelam Rathore, Adv. Mr. Ajay Kumar Mishra, Sr. Adv. with Mr. Kumar Anurag Singh, Adv. Mr. Motish K. Singh, Adv. Mr. M. Z. Choudhary, Adv. Ms. Asha Nayyar Basu, Adv. Mr. S. Wasim A. Qadri, Adv. Mr. Amit Anand Tiwari, Adv. for State of UK Mr. Rashid Saeed, Adv. for CETP Ms. Diya Kapoor, Adv. Anunaya Mehta, Adv. Mr. S.A. Zaidi, Adv. Mrs. Rachna Gupta, Adv. Mr. Varun Thakur, Adv. for N.M.C.G.</p>
82.	<p>Original Application No. 24/2011 (Civil Appeal No. 10312/2016)</p>	<p>Samir Mehta Vs. Union of India and others</p>	<p>Mr. Raj Panjwani, Sr. Adv., Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant</p> <p>Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Mukesh Verma, Adv. for R - 2 & 3 Mr. Roshan D. Souza & Mr. Preshit Surshe, Adv. for R – 4 Mr. Kavin Gulati, Sr. Adv. along with Mr. Avneesh Arputham, Adv. for R – 6 Mr. Sumit Goel & Mr. Lalit Chauhan, Adv. for R – 7 & 11 Mr. A. K. Prasad, Adv. for R – 8 Mr. Abhinav Vashist, Sr. Adv. along with Ms. Diya Kapur, Adv. for R-9 Mr. P.B. Suresh & Mr. Vipin Nair, Adv. for R-10 Mr. Harish V. Shankar, Adv. for R – 12 Mr. Utsav Sidhu, Adv. for R – 13 Mr. Anil Soni, AAG for State of Punjab Dr. Sandeep Singh, Adv. for State of U.P. Mr. D. Bharthi Reddy, Adv. for State of UK Ms. Sreeparna Basaq & Mr. Tanuj Agarwal, Adv. for Parekh & Co. Mr. Abhay Pratap Singh, Adv. Mr. B. V. Niren, Adv. for MHA Ms. Yogmaya Agnihotri, Adv. for C.E.C.B. Ms. Puja Kalra, Adv. for SDMC & North DMC Mr. Shiv Mangal Sharma, AAG for RSPCB Mr. S. S. Rebello, Adv. for Goa SPCB Mr. G. M. Kawoosa, Adv. for State of J & K Mr. Ajay Marwah, Adv. for HPPCB Mr. Anil Grover, AAG for Haryana & HSPCB Mr. Dhruv Pal, Adv. for Gujarat PCB Ms. Aruna Mathur, Adv. for State of Sikkim Mr. Tarunvir Singh Khehar, Adv. Mr. Rajul Shrivastava, Adv. for MPPCB Mr. Gopal Singh, Adv. for State of Tripura</p>

			<p>Mr. Amit Agarwal, Adv. for WBPCB Mrs. G. Indira & Mr. K. V. Jagdishvaran, Adv. for Andman & Nicobar Island Mr. Jogy Scaria, Adv. for Kerala SPCB Mr. Tanay AK Pareek, Adv. for UT of Daman and Diu Mr. Shubham Bhalla, Adv. for Chandigarh Administration Mr. Pradeep Misra, Adv. for UPPCB Mr. Sanjeev Ralli, Adv. for DPCC Mr. Avijit Roy, Adv. for Assam PCB Mr. A. K. Panda, Adv. for Odisha PCB Mr. R. Rakesh Sharma, Adv. for TN & TNPCB Ms. K. Enatoli Sema, Adv. for Nagaland PCB Mr. Jayesh Gaurav, Adv. for JSPCB Mr. Tayenjam Momo Singh, Adv. for Meghalaya PCB</p>
83.	Execution Application No. 34/2016 (M.A. No. 1031/2017) IN Original Application No. 24/2011	Samir Mehta Vs. Union of India & Ors.	<p>Mr. Raj Panjwani, Sr. Adv. with Mr. Rahul Choudhary, Adv. for Applicant</p> <p>Ms. Panchanjanya Batra, Adv. for MoEF Mr. Mukesh Verma, Adv. Mr. Amit Agarwal, Adv. Ms. Alpana Poddar, Adv. for CPCB</p>
84.	Original Application No. 84/2017 (Earlier O.A.No.24/2011)	Samir Mehta Vs. Union of India & Ors.	Report of the Expert Committee filed by Ministry of Shipping (Respondent No. 13)
85.	Original Application No. 571/2016 (Earlier O.A.No.24/2011)	Samir Mehta Vs. Union of India & Ors.	<p>Mr. Raj Panjwani, Sr. Adv. with Mr. Rahul Choudhary, Adv. for Applicant</p> <p>Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Mukesh Verma, Adv. for R-2 & 3 Mr. Santosh Rebello, Adv. for State of Goa Mr. Rudreshwar Singh, Adv. Ms. Yogmaya Agnihotri, Adv. Ms. Aruna Mathur, Adv. Mr. Jayesh Gaurav, Adv. Mr. Pradeep Misra, Adv. for UPPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for HSPCB</p>
86.	Original Application No. 199/2014 (M.A. No. 722/2017 & M.A. No. 747/2017)	Almitra H. Patel & Anr. Vs. Union of India & Ors.	<p>Mr. Abhishek Roy, Adv. for Applicant Mr. Radhakrishnan T R Aiyer</p> <p>Mr. Vikas Malhotra, Adv. for R – 1 Ms. Kankana Anandhara, Adv. for R – 3 Mr. Anil Soni, Adv. for R - 4 Mr. Mukesh Verma, Adv. for R – 6 Mr. Rajeev Kumar, Adv. for R – 7 Ms. K. Enatoli Sema, Adv. for R – 8 Mrs. Aruna Mathur, Adv. for R – 39 Mr. Anil Shrivastava, Adv. for State of AP Dr. Abhishek Atrey, Adv. Mr. Puja Kalra, Adv. Mr. Pradeep Mishra, Adv. for U.P.P.C.B Mr. Vijay Panjwani, Adv. for CPCB Mr. Bikas Kar Gupta, Adv. Mr. S. Udaya Kumar Sagar, Adv. for TN Mr. Nikhil Nayyar, Adv. for Telangana PCB Mr. S.S. Shamsheery, Adv. for Rajasthan Mr. Suryanarayan Singh, Adv. for HP Mr. Anil Grover, AG along with Mr. Rahul Khurana, Adv. for HSPCB</p>

			<p>Mr. Abhishek Yadav, Adv. for State of U.P Mr. Guntur Pramod, Adv. for State of A.P. Mr.Sarthak Chaturvedi & Mr.Rohit Pandey, Adv. for Andaman & Nicobar Island Mr. Biraja Mahapatra, Adv. for DPCC Mr. Shivendra Dwivedi, Adv. for Haryana Mr. Amit Agarwal, Adv. for W.B. P.C.B Mr. Rahul Verma, Adv. for State of UK Mr.Sapan Biswojit Meifai,Adv. for Manipur Mr. Sunny Choudhary, Adv. for M.P. P.C.B Mr. Pragyam Sharma, Adv. for Mizoram Mr. S.Mishra, Adv. for State of Odisha Ms. Bansuri Swaraj, Adv. for State of Goa Ms.Aprajita Mukherjee,Adv. for Meghalaya Mr. S. Panda, Adv. for Odisha S.P.C.B Mr. K. Vijay Kumar, Adv. for State of Sikkim Mr. Devraj Ashok, Adv. Mr. Tayenjam Momo Singh, Adv. for MSPCB Mr. M. Yogesh Kanna, Adv. Ms. Yogmaya Agnihotri, Adv. for CECB Mr. Sunil Satyarthi, Adv. for DCB Mr. Jogy Scaria, Adv. Mr. E. C. Vidyasagar, Adv. Mr. Rahul Choudhary, Adv. Ms. Vinakshi Kadan, Adv. for Gujarat Mr. R. Rakesh Sharma, Adv. for State of TN Mr. Bhupesh Kumar Pathak, Adv. for Greater Mumbai Municipal Corporation Mr. Rajkumar, Adv. for CPCB Mr. V. K. Shukla, Adv. for state of M.P. Mr. Rudreshwar Singh, Adv. for Bihar Mr. Shuvodeep Roy, Adv. for Assam PCB Ms. Kankan Arandhara, Adv. for Assam Mr. G. M. Kawoosa, Adv. for State of J & K Ms. Anu Tyagi & Ms. Priyanka Sinha Advs. Ms. Shibani Ghosh Chowdhury, Adv. for Maharashtra Urban Development Mr. Tarunvir Singh Khehar, Adv. Mr. Rajesh Kumar Das, Adv. for UT Lakshadweep Administration Mrs. Avnish Ahlawat, Adv.</p>
87.	Original Application No. 61/2017 (Earlier O.A.No.199/2014)	Almitra H. Patel & Anr. Vs. Union of India & Ors.	Report filed by CPCB in compliance of Order dated 13.01.2017
88.	Original Application No. 281/2016 (M.A. No. 1007/2016, M.A. No. 395/2017 & M.A. No. 1134/2017)	Kudrat Sandhu Vs. Govt. of NCT & Ors.	<p>Mr. D. K. Monga & Mr. Suryajyoti Singh Paul, Advs. for Applicant</p> <p>Mr. Tarunvir Singh Khehar, Adv. for R-1&2 Ms. Puja Kalra, Adv. for R-4 & 5 Ms. Deep Shikha Bharati, Adv. for R-7 Mr. Biraja Mahapatra, Adv. Mr. Umesh Sharma, Adv. for Applicant in M.A. No. 1134/2017</p>
89.	Original Application No. 428/2017	Court on its own Motion Vs. Govt. of NCT Delhi	<p>Mr. Manan Kumar Mishra, Sr. Adv. with Mr. Anjayi Kumar Mishra, Adv. Mr. Balendu Shekhar, Adv. for EDMC Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Puja Kalra, Adv. for NMCD & SDMC</p>

CASE OF COURT NO. 2**FOR DIRECTION**

90.	Original Application No. 229/2013 (M.A No. 736/2013, M.A No. 194/2014, M.A No. 211/2017, M.A No. 212/2017, M.A No. 216/2017, M.A No. 359/2017, M.A No. 363/2017, M.A No. 478/2017, M.A. No. 519/2017 & M.A. No. 652/2017)	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs Department of Environment & Forests & Ors.	Mr. M.C. Mehta & Mr. Rahul Shukla, Advs. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raghvendra Singh, AG with Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Dr. Sandeep Singh, Adv. Mr. V. K. Shukla, AAG with Mr. Dalsher Singh, Adv. Mr. Rachit Mittal, Adv. (LC) Mr. Manish Verma, Adv. Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan Ms. Disha Vaish, Adv. Mr. M. R. Shamshed, Adv. For UP Forest Department Mr. M. P. Shorawala, Adv. for Mathura Vrindaavan Development Authority Mr. Nikhil Borwankar, Adv. Mr. R.P.S. Sirohi, Adv. Mr. Smarhar Singh, Adv. Mr. Nikhil Borwankar, Adv. For Braj Foundation Mr. Rajesh Kumar Lawania, Adv. Mr. Sumeer Sodhi & Mr. Aman Nandrajog, Adv. Mr. Mukesh Verma, Adv. Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Rajkumar, Adv. for CPCB
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FOR ADMISSION

91.	Original Application No. 514/2017	C-1 Block Resident Welfare Association (Regd.), Ashok Vihar Vs. North Delhi Municipal Corporation & Ors.	Mr. Vikas Jain, Adv. for Applicant
92.	Original Application No. 557/2017 (M.A. No.1120/2017)	Anjani Kumar Vs. State of U.P. & Ors.	Mr. Mayank Pandey, Adv. for Applicant
93.	Original Application No. 598/2017 (M.A. No. 1133/2017)	Al-Nasir Agro Foods Vs. U.P. Pollution Control Board	Mr. Anubhav Anand Aron & Mr. Abhinav Anand, Adv. for Applicant

AFTER NOTICE

94.	Original Application No. 538/2017	Hodu Beverages Pvt. Ltd. Vs. NCT of Delhi & Anr.	Mr. Daleep Dhyani, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Sakshi Popli, Adv. for DJB
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FOR COMPLETION OF PLEADINGS

95.	Original Application No. 280/2017 (M.A. No. 529/2017)	Dwarikadham-Radhika Dham Resident Welfare Trust Vs. Mathura-Vrindavan Development Authority & Ors.	Mr. Rajesh K. Lawania, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-7 Mr. Vishwajit Singh, Adv. for MVDA Mr. Rajesh K. Singh, Adv. for MoEF
96.	Original Application No. 332/2017 (M.A. No. 599/2017, M.A. No. 1049/2017, M.A. No. 1050/2017 & M.A. No. 1097/2017)	Tejinder Kumar Jolly & Anr. Vs. State of Uttarakhand & Ors.	Mr. V. K. Shukla, Adv. for Applicant Mr. Rahul Verma, ASG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Mr. Mukesh Verma, Adv. Ms. Divya Roy, Adv. Mr. Sarthak Raizada, Adv. Mr. Vivek Gupta, Adv. Mr. Rajkumar, Adv. for CPCB

97.	Original Application No. 359/2017 (M.A. No. 1096/2017)	Khushi Sewa Sanstha Vs. Delhi Development Authority & Anr.	Mr. Alamgir & Mohd. Shadan, Advs. for Applicant Mr. Tarunvir S. Khehar, Adv. for R-1, 2 & 4 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA
FOR HEARING			
98.	Original Application No. 28/2013 (T_{Hc})	M.V. Buildcon Pvt. Ltd. Vs. Union of India & Ors.	Mr. Anuj Kr. Ranjan, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. Anil Mittal, Adv.
99.	Original Application No. 108/2013 (M.A No. 489/2015)	Legal Aid, National Green Tribunal Bar Association Vs. NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Vivek Kr. Tandon, Adv. for R-1, 5 & 6 Mr. A.K. Prasad, Adv. for R – 2 Ms. Sakshi Popli, Adv. for R - 3 Mr. Suresh Tripathy, Adv. for R – 4 Mr. D. Rajeshwar Rao, Adv. for R – 7 Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R-8 Mr. Raj Kumar, Adv. with Mr. Bhupendra Kumar, LA for C.P.C.B. Mr. Sunil Satyarthi, Adv. for DCB Mr. Anusuya Salwan, Adv. for DSIIDC Mr. B. V. Niren, Adv. Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sumit Pushkarma, Adv. for DJB
100.	Original Application No. 179/2013 (M.A No. 866/2014 & M.A. No. 644/2015)	Raj Hans Bansal Vs. Ministry of Water Resources & Ors.	Mr. Gaurav Kr. Bansal, Adv. for Applicant Ms. Kimmi Brara, Adv. for R – 1 Ms. Panchajanya Batra Singh, Adv. for R-2 Mr. V. K. Tandon, Adv. for R – 3 Mr. A.K. Prasad, Adv. for R – 4 Mr. Suresh Tripathy, Adv. for R – 5 Mr. Narender Pal Singh, Adv. for R – 6 Mr. Ajeya Bhardwaj, Adv. for R-8 Mr. Sunil Satyarthi, Adv. for DCB Mr. Anusuya Salwan, Adv. for DSIIDC Ms. Sakshi Popli, Adv. for NDMC Mr. A.D.N. Rao, Adv. for DMRC Ms. P. S. Sindu, Adv. Mr. S. K. Bhattacharya, Adv. Mr. Vikas Sood, Adv. Ms. Sangeeta Singh, Adv. Mr. Pradeep Kumar, Adv. Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for State of Haryana Mr. Raj Kumar, Adv. with Mr. Bhupendra Kumar, LA for C.P.C.B. Mr. Sumit Pushkarma, Adv. for DJB
101.	Appeal No. 67/2015 (M.A. No. 652/2015)	Apex Chambers of Commerce and Industries of N.C.T. of Delhi & Ors. Vs. Government of NCT Delhi & Ors.	Mr. Pinaki Mishra, Sr. Adv. with Mr. Pradeep Kumar, Adv. for Appellant Mr. Narender Pal Singh, Adv. for R-1 to 3 Mr. A. Kr. Prasad, Adv. for R-4 Mr. Vivek Kr. Tandon, Adv. for R-5 Ms. Ranjana Roy, Adv. for R-6 Mr. Sudhir Kr., Adv. for R-7 Mr. Moni Chinmay, Adv. for R-8 Ms. Puja Kalra, Adv. for R-9 Mr. Tarunvir Singh Khehar, Adv. for GNCTD

			Mr. Sumit Pushkarma, Adv. for DJB
102.	Original Application No. 518/2015 (M.A. No. 1249/2015)	Deepak Enterprises Vs. Government of N.C.T. Delhi & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Manish Chauhan, Adv. for Applicant Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. B. V. Niren, Adv. for R-9 Mr. Dinesh Jindal, LO for DPCC
103.	Original Application No. 15/2014 (M.A No. 590/2015, M.A. No. 845/2015 & M.A. No. 1106/2016)	Him Jagriti Uttaranchal Welfare Society Vs Union of India & Ors.	Mr. Raj Panjwani, Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Arun Bhardwaj, Adv. for R – 2 Mr. Ravinder Agarwal, Adv. for R - 3 Mr. Rudro Chatterjee, Adv. for R – 4 Mr. Kundan Kr. Mishra, Adv. for R – 5 Mr. Amit Sibal, Sr. Adv. Along with Mr. Sikhil Suri, Adv. for R – 6 Mr. Raj Kumar, Adv. for R – 7 Mr. A. K. Prasad, R-8 & 9 Mr. Pinaki Misra, Sr. Adv. along with Ms. Somiran Sharma, Adv. Mr. Sanjay Parikh, Sr. Adv. Mr. Parag P. Tripathi, Sr. Adv. with Mr. L. K. Bhushan, Adv. Mr. V. Shekhar, Sr. Adv. along with Mr. Kundan Kumar Mishra, Adv. Mr. V. Gulati, Sr. Adv. along with Ms. Ruby Singh Ahuja, Adv. Mr. Shiv Kumar Suri, Adv. Ms. Jaspreet Sareen, Adv. Mr. Shisair Deshpande, Adv. Mr. Arundati Katju, Adv. Mr. Pramod Kumar, Adv. Mr. R. Chandrachud, Adv. Mr. O. P. Ratra, Applicant in Intervener Mr. Saurabh Sharma, Adv. Ms. Suruchi Aggrawal, Adv. Mr. Arvind Kumar Shukla, Adv. Ms. Avnita Kaushik, Adv. Mr. Biju P Raman, Adv.
104.	Execution Application No. 09/2016 IN O.A. No. 177/2013	Sushil Raghav Vs. State of U.P. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Sharad Chauhan & Dr. Sandeep Singh, Advs. for State of UP Mr. Rajesh Raina, Adv. for R-4 Dr. Indra Pratap Singh, Adv. for R-5 Mr. Rohit Ran Sachan, Adv. for NNG Mr. A. K. Prasad, Adv. Mr. Pradeep Mishra, Adv. for UPPCB Ms. Reena Singh, Adv. Mr. Narender Hooda, Sr. Adv. with Mr. Shubham Bhalla, Adv.
105.	Execution Application No. 32/2016 IN O.A. No. 295/2016	Amresh Singh Vs. Union of India & Ors.	Mr. Swarn Kishore Singh & Mr. Ankush Kotwal, Advs. for Applicant Mr. B. V. Niren, Adv. for R-2 Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Rajiv Bansal, Sr. Adv. for R-5 Mr. Puneeth K.G. & Mr. Sunil Fernades, Advs. for R-3, 4, 7 to 11 Mr. B. S. Billowria, Adv. for R-13 & 14 Mr. Pinaki Mishra, Sr. Adv. with Ms.

			Bhavana Dahoon, Adv. for NHAI
106.	Original Application No. 295/2016 (M.A. No. 539/2016)	Amresh Singh Vs. Union of India & Ors.	Mr. Swarn Kishore Singh, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 Ms. Mithu Jain, Adv. for R-3, 4, 7 to 11 Mr. G. M. Kawoosa, Adv. Mr. Prasant Kumar, Adv. for R-5 Ms. Malvika Lal, Adv. for R-6 Mr. Pinaki Misra, Sr. Adv. with Ms. Bhavana Dahoon, Adv. for MV Kivi Law Firm Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma Adv. for DDA
107.	Original Application No. 375/2016 (Earlier O.A. No. 308/2015) (Noticee DMRC)	Kaushambi Apartments Residents Welfare Association (KARWA) Vs. UP Pollution Control Board & Ors.	Ms. Bhumika Kapoor, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1 Ms. Rachna Golcha, Adv. for R-2 Mr. Amit Tiwari, Adv. for State of UP Mr. Eram Khan, Adv. for DTC Mr. D. Rajeshwar Rao, Adv. for R-3 & 7 Mr. Sudhir Kulshreshtha, Adv. for R-5 Mr. A. D. N. Rao, Adv. for DMRC Ms. Garima Prasad, Adv. for R-8 Mr. Vibhav Misra, Adv. for R-9 Mr. Raman Yadav, Adv. for GDA Mr. D. Rajeshwar Rao, Adv. for Delhi Police Mr. Tarunveer Singh Kehar, Adv. for GNCTD Mr. Vishwajit Singh, Adv. for GNN Mr. Priyanka Swami, Adv.
108.	Original Application No. 377/2016 (Earlier O.A. No. 308/2015)	Kaushambi Apartments Residents Welfare Association (KARWA) Vs. UP Pollution Control Board & Ors.	Mr. Rohit Raj Sachan, Adv. for Nagar Nigam, Ghaziabad, U.P. (R-5)
109.	M.A. No. 716/2016 & M.A. No. 1493/2016 IN Original Application No. 308/2015	Kaushambi Apartments Residents Welfare Association (KARWA) Vs. UP Pollution Control Board & Ors.	Mr. Ajay Kohli, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1 Mr. Amit Tiwari, Adv. for State of UP Mr. Raman Yadav, Adv. for GDA Mr. Pratik Yadav, Adv.
110.	Original Application No. 387/2016	Jot Ram Swami Vs. State of Rajasthan & Ors.	Mr. Ramandeep Singh, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB
111.	Original Application No. 515/2016 (M.A. No. 976/2016, M.A. No. 581/2017 & M.A. No. 852/2017)	Akhand Bharat Morcha Vs. Union of India & Ors.	Mr. Rahul Raj Malik, Adv. for Applicant Mr. B. V. Niren, Adv. for GCSC Mr. Tarunvir Singh Khehar, Adv. for R-2 to 5 Mr. Rahul Pratap, Adv. for R-4 Mr. Iqbal Ashraf Rahmani, Adv. for R-6 to 8 & 10 to 12
112.	Original Application No. 536/2016	Ramkumar & Ors. Vs. Ministry of Environment & Forests & Ors.	Mr. Shish Pal Laler & Mr. Sonit Sinhmar, Adv. for Applicants Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. U. M. Tripathi, Adv. for R-6
113.	Original Application No. 664/2016	Samaj Sewa Samiti Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Pradeep Misra, Adv. for R-1 Mr. M. P. Shorawala, Adv. for R-2 Mr. Bhanwar Pal Singh Jadon, Adv. for R-3 Mr. Sharad Pal Chauhan, Adv. for UP Mr. Manu Yadav, Adv. for R-4 Mr. Rajkumar, Adv. for CPCB Mr. Divya Prakash Pande, Adv.

114.	Original Application No. 669/2016	Madan Singh Bisth Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Rahul Verma, AAG for Uttarakhand Ms. Priyanka Swami, Adv. for GNN Mr. Rajesh Raina, Adv. for R-3
115.	Original Application No. 96/2017 (M.A. No. 138/2017, M.A. No. 357/2017, M.A. No. 403/2017, M.A. No. 854/2017)	SND Public School, Palwal Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 3 Mr. Raman Yadav, Adv. (LC)
116.	Original Application No. 59/2012 (M.A. No. 34/2016 & M.A. No. 190/2016)	Vikrant Kumar Tongad Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. alongwith Mr. Ritwick Dutta, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. M. Dutta, Adv. for R – 2 & 8 Mr. Utkarsh Sharma, Adv. for R – 3 Mr. Alok & Mr. Vikram for R-4 Mr. Pradeep Mishra, Adv. for R – 5 Mr. Ravindra Kumar, Adv. for R–6, 7 & 9 Mr. Arun Bhardwaj, Sr. Adv. alongwith Mr. Pawan Upadhyay, Adv. for R – 8 Mr. Debesh Panda, Adv. for R-9 Mr. Vivek K. Tamkha, Adv. for R – 10 Mr. B.V. Niren, Adv. for CGWA Mr. Avijit Bhushan, Adv. for UPDSIDC Mr. Ramesh Jerath, Adv. for Cosmic Mr. Pinaki Mishra, Sr. Adv. along with Mr.R.Chandrachand, Adv. for Noticee No.1 Mr.Manish Sharma, Adv. for Noticee No. 2 Mr. Anil Divan, Sr. Adv. along with Mr. Ranvir Singh, Adv. for Noticee No. 3 Mr. Piyush Kumar, Adv. for Noticee No. 4 Ms.Amrita Panda, Adv. for Noticee No.5&9 Mr. Rajiv Nayyer, Sr. Adv. along with Mr. Sumeer Sodhi, Adv. for Noticee No. 7 Mr. Arun Bharadwaj, Sr. Adv. along with Mr.Pawan Upadhyay,Adv.for Noticee No. 8 Mr. Debesh Panda, Adv. for Noticee No. 10 Mr. Anmol Sinha, Adv. for Noticee No. 11 Mr. M. Salim, Adv. for Noticee No. 12 Mr. Mehul Parti, Adv. for Noticee No. 14 Mr. Sudeep Kumar Shrotriya, Adv. for Noticee No. 15 & 17 Mr. Nitin Kumar, Adv. Mr.Rishi Agarwala, Adv.forNoticee No.R-21 Mr. S.K. Agarwal, Adv. for Unit No. 30 Mr. Suresh Tripathy, Adv. for DJB Mr. Anil Grover & Mr. Rahul Khurana, Adv. Mr. Rajkumar, Adv. for CPCB Ms. Puja Kalra, Adv. for SMCD Mr. Karan S. Chandhiok, Adv. Mr. Himanshu Tyagi, Adv. for Noticee No.9 Ms. Sakshi Popli, Adv. for DJB & NDMC
117.	Original Application No. 181/2013 (M.A. No. 824/2015)	Omesh Saigal Vs. Govt. of NCT of Delhi & Ors.	Mr. Omesh Saigal Applicant in person & Y.N. Vidyarthi, Adv. for the Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Mr. Narender Pal Singh, Adv. for R-2 Mr. Daleep Kumar Mishra, Adv. for R-3 Mr. D. Rajeshwar Rao Adv. for Delhi Police Mr. Balendu Shekhar, Adv. for R-5 & 6 Mr. Rajiv Bansal, Sr. Adv. for DDA Mr. Sanjeev K. Gulati, Adv.

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THE OLD CASES FOR THE YEAR 2012 TO 2014 SHALL NOT BE ADJOURNED

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2
(IN COURT NO. 2)**

Date : 19th September, 2017
Time : After over the Court No. 1

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
118.	Original Application No. 90/2017 (M.A. No. 103/2017 & M.A. No. 249/2017) (PH)	Safal Bharat Guru Parampara & Ors. Vs. State of Punjab & Ors.	Mr. Narender Hooda, Sr. Adv. with Ms. Nida Doon, Adv. for Applicant Mr. B. V. Niren, Adv. for CGWA Mr. Rahul Pratap, Adv. for MoEF Mr. Anil Soni, AAG with Mr. Naginder Beniwal, Adv. for R-1 & 5 Mr. Rajkumar, Adv. for R-4 Mr. Pinaki Mishra, Sr. Adv. with Mr. A. D. N. Rao, Adv. for R-6 Mr. Pawan Upadhayay, Adv. for R-7 Mr. Gaurav M. Liberhhan, Adv.
119.	Original Application No. 407/2017 (M.A. No. 779/2017 & M.A. No. 795/2017) (PH)	Lt. Col. (Retd.) Sarvadaman Singh Oberoi Vs. State of Haryana & Ors.	Mr. Rtwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Anil Grover, AAG for State of Haryana Mr. Krishna Kumar Singh, Adv. for MoEF Mr. D. N. Goburdhan, Adv. for R-5 Mr. Raj Panjwani, Sr. Adv. with Ms. Malini Sud, Adv. for R-7 Mr. Pinaki Misra, Sr. Adv. with Mr. Adarsh Ramanujan, Adv. for R-8

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